GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 4505

TO BE ANSWERED ON: 20.08.2025

DEVELOPMENT OF DATA CITY IN VISAKHAPATNAM

4505. DR. C M RAMESH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it has come to the notice of the Union Government that Government of Andhra Pradesh (GoAP) is planning to develop a Data City in Visakhapatnam with Google as one of its anchor investors;
- (b) if so, whether GoAP also sought help from the Union Government in this regard;
- (c) if so, whether the State Government of Andhra Pradesh proposed to amend the Copyright Act which lacks specific provisions for text-and-data-mining making it difficult to train AI models on publicly available database;
- (d) if so, whether it is also true that State Government of Andhra Pradesh suggested for amending Section 52 of the Copyright Act to provide text-and-data-mining exemptions for AI development; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (e): Government of Andhra Pradesh (GoAP) has informed its intent for establishment of Data City in Visakhapatnam for Artificial Intelligence (AI), Advanced AI Research Centres, digital skilling programmes etc. to empower local talent.

Govt. of India is actively supporting this initiative. Various meetings have been held on this topic. Between Govt. of India and Govt. of Andhra Pradesh, the legal provision to support Data City project are under discussion.
